

National Company Law Tribunal



Allahabad Bench

CP NO. 121/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Shaidul Vikram Gupta vs Biheer Samachar Patra

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	Ashish Kr. Srivastava	Adv.	Respondents	

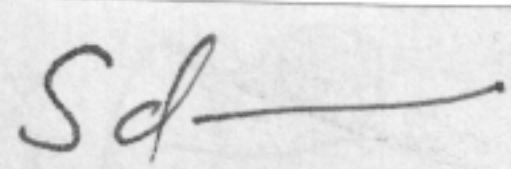
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Dr. Pawan Jaiswal, PCMA for the petitioner. Sh. Ashish Srivastava, Advocate for the respondent.

The case is taken up in forenoon session on being mentioned by the respondent counsel. Argument are continued. The matter to be listed on 9th January, 2018.

Dated:13.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)